

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 20(ND)/2016  
CA NO.

CORAM:

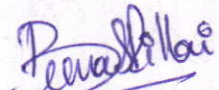
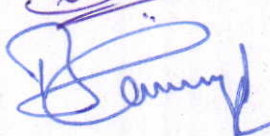
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: Mr. Anil Gupta & Ors  
Vs.  
Mr. Yogesh Mahajan & Ors.  
M/s. Indianhawks Wealth Creators Pvt. Ltd. & Ors.

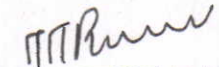
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

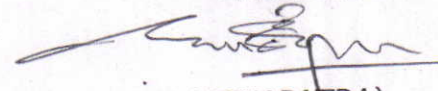
| S.NO. | NAME             | DESIGNATION | REPRESENTATION | SIGNATURE   |
|-------|------------------|-------------|----------------|---|
| 1.    | Mr. Kamal Ahuja  | Advocate    | Respondents    |  |
| 2.    | Mrs. Beena Nair  | Advocate    |                |   |
| 3.    | Mr. BHARAT GUPTA | Advocate    | Petitioners    |  |

**Order**

Learned Counsel for the Respondent seeks one week's time to file synopsis and the written submissions. Let the needful be done within one week with a copy in advance to the Counsel opposite.

List on 15<sup>th</sup> September 2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)